

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CA(CAA) -126 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
06.10.2017**

**NAME OF THE COMPANY: M/s Nandraaj Commercial Pvt. Ltd. With  
Shervani Hospitalities Ltd.**

**SECTION OF THE COMPANIES ACT: 230-232**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present:</b>	Mr. Praveen K. Mittal and Ms. Nibruti Samal, Advocates for Petitioner			
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**ORDER**

Reserved for Orders.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**